

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3597
TO BE ANSWERED ON APRIL 04, 2022
HOUSE FOR HOMELESS URBAN PEOPLE UNDER PMAY(U)

NO. 3597. MS. SAROJ PANDEY:

Will the Minister of Housing and Urban Affairs be pleased to state:

the number of homeless urban people who have been provided the facility of houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U) till now since its implementation and the State-wise details of cities where this facility has been provided and by when remaining homeless people will be provided houses?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households including homeless.

States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing for eligible beneficiaries. Total assessed demand of houses as validated by States/ UTs in the year 2017 under the scheme was 112.24 lakhs. However, demand of housing being dynamic in nature, additional housing demand of urban households who became eligible during implementation of the scheme were also covered under PMAY-U.

Based on the project proposals submitted by States/ UTs, 115.48 lakh houses have been sanctioned as on 21.03.2022 across the country. Out of the total sanctioned houses, 95.13 lakh houses have been grounded for construction; of which, 56.33 lakh have been completed/ delivered to beneficiaries. State/ UT-wise details are at Annexure.

State/ UT-wise details of cities where houses have been sanctioned as on 21.03.2022 under PMAY-U is available at URL https://pmay-urban.gov.in/City_March_2022.pdf.

**State/UT-wise details of houses sanctioned, grounded for construction and completed/
delivered under PMAY-U**

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Number)			
		Sanctioned	Grounded*	Completed/ Delivered*	
1	Andhra Pradesh	20,45,343	17,25,641	4,89,275	
2	Bihar	3,66,136	2,76,694	1,04,640	
3	Chhattisgarh	3,11,778	2,41,374	1,50,229	
4	Goa	2,770	2,713	2,712	
5	Gujarat	9,04,869	8,44,594	6,73,683	
6	Haryana	1,59,303	85,395	49,125	
7	Himachal Pradesh	12,661	12,300	7,030	
8	Jharkhand	2,35,755	2,00,233	1,11,941	
9	Karnataka	6,90,308	5,64,243	2,66,001	
10	Kerala	1,41,345	1,29,253	1,04,164	
11	Madhya Pradesh	8,72,653	8,01,782	4,86,292	
12	Maharashtra	14,09,993	8,69,337	6,25,368	
13	Odisha	2,07,169	1,44,413	1,04,301	
14	Punjab	1,14,308	1,01,689	49,716	
15	Rajasthan	2,33,235	1,82,099	1,53,426	
16	Tamil Nadu	7,27,597	6,30,826	4,67,151	
17	Telangana	2,38,450	2,47,479	2,14,871	
18	Uttar Pradesh	17,42,896	14,95,728	10,50,574	
19	Uttarakhand	63,232	33,690	24,317	
20	West Bengal	5,63,422	4,71,975	2,89,683	
Sub- total (States) :-		110,43,223	90,61,458	54,24,499	
21	North East States	Arunachal Pradesh	8,992	7,592	3,780
22		Assam	1,67,947	1,22,869	44,328
23		Manipur	56,015	39,423	5,855
24		Meghalaya	4,749	4,031	1,327
25		Mizoram	40,319	29,214	5,209
26		Nagaland	32,334	33,415	8,215
27		Sikkim	652	668	359
28		Tripura	91,949	73,505	56,467
Sub- total (N.E. States) :-		4,02,957	3,10,717	1,25,540	
29	Union Territories	A&N Island (UT)	603	603	44
30		Chandigarh (UT)	1,074	6,034	6,034
31		UT of DNH & DD	8,459	8,067	5,863
32		Delhi (NCR)	26,445	67,025	50,425
33		J&K (UT)	48,480	42,345	13,576
34		Ladakh (UT)	1,363	1,071	543
35		Lakshadweep (UT)	-	-	-
36		Puducherry (UT)	15,786	15,774	6,496
Sub- total (UT) :-		1,02,210	1,40,919	82,981	
Grand Total :-		115.48 Lakh	95.13 Lakh	56.33 Lakh	

* Included incomplete houses of earlier NURM.